

in force till 25th April, 1980. The Company had also represented to the Government that they were passing through a critical financial situation and could not produce white printing paper to the extent required. The Company was advised to withdraw the write petition filed by them in the Calcutta High Court so that their case could be examined and the company had accordingly withdrawn the petition in April, 1980.

### Contraband opium Mystery

8228. SHRI BAPUSAHEB  
PARULEKAR;  
SHRI N. E. HORO;  
SHRI JYOTIRMOY BOSU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item published in Hindustan Times dated the 17th March, 1981 under the heading 'Mystery about Rs. 2 lakhs worth contraband opium'; and

(b) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):  
(a) Yes, Sir.

(b) Car No. DHE 8656 belonging to one Khalil, a smuggler of Narcotics, was impounded by Meerut Police. Some personnel of Police Station Darya Ganj, Delhi are reported to have fabricated false evidence to connect the car with a criminal case registered with them, in order to get the car released. The car was brought to P.S. Darya Ganj, and on inspection of the car, it was found that there were places inside the car for concealing contraband goods. However, only 2 gms. of Charas were recovered from the Car.

The Inspector, Assistant Sub-Inspector and the Head Constable concerned, have been placed under suspension in connection with this case, and their conduct is under enquiry.

### Norms for Foreign Collaboration

8229. SHRI NAWAL KISHORE SHARMA: Will the Minister of INDUSTRY be pleased to state:

(a) whether any new norms have been laid down for foreign collaborations in respect of Industrial ventures; and

(b) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) No, Sir. Government's policy with regard to foreign collaboration is selective and based on national priorities. Foreign collaboration is permitted in sophisticated and high priority areas, in export-oriented or import-substitution manufacture and for enabling indigenous industry to update existing technology in India to meet effectively changing consumer preferences and/or to become competitive in the export market.

### Sectoral allocations for Manipur .. under the Plan

8230. SHRI NGANGOM MOHENDRA: Will the Minister of PLANNING be pleased to lay on the Table the sectoral allocation of outlays for the Sixth Five Year Plan and that of the Annual Plan, 1981-82 in respect of the State of Manipur?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): The sector-wise allocation of outlays for the Sixth Five Year Plan and the Annual Plan 1981-82 by heads of development in respect of the State of Manipur as approved by the Planning Commission is given in the enclosed statement.